GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA STARRED QUESTION NO. 326 ANSWERED ON 18TH MARCH, 2021

NATIONAL HIGHWAY PROJECTS

*326. SHRIMATI BHAVANA PUNDALIKRAO GAWALI: SHRI SANJAY JADHAV:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of proposed work of National Highways (NHs) in the States of Maharashtra, Rajasthan, Madhya Pradesh, Karnataka, Gujarat and Chhattisgarh during the period from 2022 to 2024;
- (b) the details of tenders awarded in November-December, 2020 and January, 2021 for the said works in the above States;
- (c) whether the National Highways Authority of India (NHAI) has a policy of not awarding work which is above the estimated cost;
- (d) if so, the details thereof; and
- (e) if not, the details of tenders awarded which were above the estimated cost during 2019 and 2020?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 326 ON 18TH MARCH, 2021ASKED BY SHRIMATI BHAVANA PUNDALIKRAO GAWALI, SHRI SANJAY JADHAV REGARDING 'NATIONAL HIGHWAY PROJECTS'

- (a) Development of National Highways in various states is taken up as per requirements of connectivity, inter-se priority, traffic density and available resources. The State specific proposals are generally taken up under the Annual Plans and the Annual Plans for 2022 to 2024 have not been finalized.
- (b) The details of tenders awarded for National Highway works in the said six States in November-December 2020 and January 2021 are given in Annexure-I.
- (c) Bids received over and above the estimated cost are not summarily rejected. Bids received are examined to judge the reasonableness. Depending upon the reasonableness of the quoted cost by the successful bidder, decision on acceptance or otherwise is taken.
- (d) N.A.
- (e) The details of tenders awarded by NHAI, which were above the estimated cost during 2019 and 2020, are given in Annexure-II.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA STARRED QUESTION NO. 326 ON 18TH MARCH, 2021 ASKED BY SHRIMATI BHAVANA PUNDALIKRAO GAWALI, SHRI SANJAY JADHAV REGARDING 'NATIONAL HIGHWAY PROJECTS'

The details of tenders awarded for National Highway works in the said six States in November-December 2020 and January 2021

Month	State	No.	Length (Km)	Sanctioned cost (Rs. in Cr.)
Nov-20	Chhattisgarh	3	67.42	59.01
	Karnataka	1	12.5	90.27
	Madhya Pradesh	4	70.3	895.36
	Maharashtra	3	12.3	135.33
	Gujarat	4	109.02	3367.17
Dec-20	Karnataka	3	78.18	583.7
	Rajasthan	1	8.3	1549.16
	Maharashtra	1	0	404.33
	Gujarat	1	50.4	768.41
Jan-21	Chhattisgarh	2	0	22.36
	Karnataka	3	56.73	683.48
	Madhya Pradesh	6	85.1	254.99
Total		32	550	8814

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (e) OF LOK SABHA STARRED QUESTION NO. 326 ON 18TH MARCH, 2021 ASKED BY SHRIMATI BHAVANA PUNDALIKRAO GAWALI, SHRI SANJAY JADHAV REGARDING 'NATIONAL HIGHWAY PROJECTS'

The details of tenders awarded by NHAI, which were above the estimated cost during 2019 and 2020.

Year	No.	Length (Km)	Awarded cost (Rs. in Cr.)
2019	20	555	16364
2020	6	154	8940
